Government of Punjab

Department of Social Security and Development of Women & Children

(Disability Branch)

Dated, Chandigarh, the 27/9/17

NOTIFICATION

No.1/1/2017-3 DC/1073 956/1 In exercise of the powers conferred under Section 38(1) of the Persons with Disabilities Act, 2016, the Governor of Punjab is pleased to notify the District Social Security Officer as the designated authority for entertaining applications from any person with benchmark disability or from any other person/organization on behalf of such a person, containing requests for high support as defined in the Act.

The above mentioned designated authority shall be responsible for obtaining the report of the Assessment Board and for taking steps to provide support in accordance with such report and subject to relevant schemes and orders of the Government in this behalf.

Dated, Chandigarh 22 September, 2017

Viswajeet Khanna, IAS Additional Chief Secretary to Government of Punjab Department of Social Security and Development of Women & Children

No.1/1/2017-3 DC/ 1073956/2

Dated, Chandigarh &7 9 17

A Copy of the above is forwarded for information and necessary action to:-

- 1. Chief Principal Secretary / Chief Minister, Punjab, Chandigarh.
- 2. Principal Secretary / Chief Minister, Punjab, Chandigarh.
- 3. The Chief Secretary to Government of Punjab.
- 4. All the Additional Chief Secretaries/ Financial Commissioners/ Principal Secretaries/ Administrative Secretaries to Government of Punjab.
- 5. The Accountant General (A&E) Punjab, Chandigarh.
- 6. The Accountant General (Audit) Punjab, Chandigarh.
- 7. Registrar, Punjab & Haryana High Court, Chandigarh.
- 8. All Heads of Departments.
- 9. The Commissioners of Divisions.
- 10. All the Deputy Commissioners, State of Punjab.
- 11. All District & Session Judges, State of Punjab.
- 12. All Heads of Boards / Corporations, Punjab.
- 13. Chairman, Punjab Public Service Commission, Patiala.

3 10 17 14. Controller, Printing & Stationery, Punjab Chandigarh (With two spare copies) with the request that this notification may please be published in Punjab Government Extra-ordinary Gazette and supply 500 copies of the same to this Department for office

la. Director, Department of Social Security and Development of Women & Children, Punjab, Chandigarh.

16. Managing Director, Punjab Infotech with the request that this notification may be uploaded on Punjab Government website.

Special Secretary to Govt. of Punjab Department of Social Security and Development of Women & Children fachilal snot Q.